

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1751  
ANSWERED ON:22.08.2012  
RETIREMENT AGE OF LECTURERS  
Rao Shri Kavuri Samba Siva

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

the amount of financial burden Centre would bear of the increased arrears for the first four years period, between April 2006 and March 31, 2010 if States followed its orders and the modalities of disbursement of the arrears amount?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

The Central Government is committed to bear 80% of the additionality on account of arrears to be paid to teachers for implementation of the revised University Grants Commission (UGC) pay scales for the period 1.1.2006 to 31.3.2010. The amount would be released to State Governments as reimbursement, in 2-3 installments, after the States have paid the arrears to the teachers. The Cabinet had sanctioned an amount of Rs. 8640 crores (80% of Central share) in 2008 for this purpose.